

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2972
ANSWERED ON:11.05.2006
ADIP SCHEME
Baitha Shri Kailash

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of the agencies implementing the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids & Appliances (ADIP);
- (b) the funds provided to such agencies during 2004-05 and 2005-06, agency-wise;
- (c) whether utilization certificates from them have been received by the Government;
- (d) if so, the details thereof; and
- (a) the measures taken by the Government for proper utilization of funds by such agencies?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) and (b) The names of the implementing agencies and funds provided to them during 2004-05 and 2005-06 are available at website of Ministry www.socialjustice.nic.in
- (c), (d) and (e) The implementing agencies are required to utilize the grant by the end of the financial year or latest by the end of first quarter of the next financial year. Utilization Certificate for the grant should invariably be submitted within 18 months of the closing of the financial year in which grant is given. Further grant is given only when UC of previous grant is provided.